

**APPELLATE TRIBUNAL FOR ELECTRICITY  
NEW DELHI**

APTEL/Registry/Vacation/2018

Dated: 21/05/2018

**VACATION NOTIFICATION 2018**

In pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Officiating Chairperson has directed that Tribunal will be closed for the Annual Summer Vacation from 4<sup>th</sup> June, 2018 to 29<sup>th</sup> June, 2018 (both days inclusive) and will reopen on Monday the 2<sup>nd</sup> July, 2018 (30<sup>th</sup> June and 1<sup>st</sup> July, 2018 being holidays).

During the Summer Vacation, matters of urgent nature only would be taken up by the Hon'ble Members of Tribunal in the Vacation Courts as per the roaster given below:-

<b>Sl.No</b>	<b>Period (w.e.f.)</b>	<b>Court</b>	<b>Bench</b>
1.	05.06.2018, 06.06.2018, 26.06.2018 & 27.06.2018	Court-I	Hon'ble Sh. I.J. Kapoor, Officiating Chairperson and Hon'ble Justice N.K. Patil , Judicial Member. (FOR ELECTRICITY MATTERS)
2.	04.06.2018 to 06.06.2018	Court- I	Hon'ble Justice N.K. Patil, Judicial Member and Hon'ble Shri B.N. Talukdar, Technical Member. (FOR P&NG MATTERS)

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench.

Filing counter of the Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.00 a.m. to 2.30 p.m.

(Dr. Ashu Sanjeev Tinjan)

**Registrar**

To,

The Notice Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this  
Notification before the Hon'ble Members